

Explanatory to Circular
O.No. 3011/2020 dated 16/04/2020

In the aforesaid circular, the reference of “The Judges nominated by the Principal District Judge” means and includes the Judges assigned with the remand and urgent duties vide Office Order No. 174/2020 dated 15/04/2020



(V. V. Patil)

Principal District and Sessions Judge,
Sangli

Date: 17 April 2020
Sangli